

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 47(ND)10

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
01.08.2017**

**NAME OF THE COMPANY:** Mr. Ram Passotam Mittal V/s. M/s. Hotel  
Queen Road Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Gopal Mukherjee, Sr. Advocate Mr. Atul Sharma, Advocate Mr. Yogesh Jagua, Advocate Mr. Nitesh Jain, Advocate Mr. Arveena Sharma, Advocate		
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	For the Respondent (s)	: Mr. Jayant K. Mehta, Advocate for R1 Mr. Suresh Bhagat, Advocate for R1 Mr. Arun Kathpalia, Sr. Advocate for R2 Mr. Shuchi Sejwal, Advocate for R2 Mr. Saurabh Kalia, Advocate for R2		
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**Order**

Be listed for Respondent's arguments on 21<sup>st</sup> & 24<sup>th</sup> August, 2017.

— Sd —  
**(S. K. Mohapatra)**  
**Member (T)**

— Sd —  
**(Ina Malhotra)**  
**Member (J)**